

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NOS. 8985, 8937 and 8986 OF 2013
WITH PRAYER FOR INTERIM RELIEF

ALIGARH MUSLIM UNIV.

...PETITIONERS

VERSUS

HAR PRASAD & ORS.

...RESPONDENTS

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 29.04.2014 with office report dated 28.04.2014, when the Court was pleased to pass the following order:

“These matters be released from part heard.
List before an appropriate Bench in the month of July,
2014.”

It is submitted that Counsel for the Petitioner in SLP (c) No. 8937 of 2013 has on 18.07.2014 filed separate Rejoinder Affidavits to the Counter affidavit of Respondent Nos. 1 to 4 & 5. (copies enclosed)

It is further submitted that Mr. Ardhendumauli Kumar Prasad, Advocate has filed memo of appearance on behalf of State of U.P. in all the matters above mentioned.

Service of show cause notice is complete in all the matters.

The matters above mentioned are listed before the Hon'ble Court with this office report.

Dated this the 1st day of September, 2014.

ASSISTANT REGISTRAR

Copy to:

M/S. Equity Lex Associates., Advocates.

Mr. Praveen Jain, Advocate

Mr. Rajinder Mathur, Advocate

Mr. A.K Prasad, Advocate

ASSISTANT REGISTRAR